

ITEM NO.21

REGISTRAR COURT. 2

SECTION XI-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 53019/2025

STATE OF JAMMU AND KASHMIR & ORS.

Petitioner(s)

VERSUS

MOHAMMAD SAYIDULLAH BHAT & ORS.

Respondent(s)

Date : 27-02-2026 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.

For Respondent(s) :

Mr. Mohammad Ashraf Malik, Adv.
Mr. Malik Fahd Ul Haq, Adv.
Mr. Aditya Shanker Pandey, Adv.
Ms. Yoothica Pallavi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent nos. 2 to 38, if any, be filed by 20.03.2026.

If filed, it be taken on record.

If not, further opportunity is declined.

Service on respondent no. 1 is not complete.

However, it has been submitted by learned counsel appearing

for respondent nos. 2 to 38 that the respondent no. 1 has expired. Upon this, the learned counsel for the petitioner is directed to move an appropriate application in respect of respondent no. 1 by 20.03.2026.

List the matter on 06.04.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

AP